BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

T.P.No. 127/KB/2018 C.P.No. 14/2016 HCP)

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29th January 2018, 10.30 A.M.

Name	of the Company	IFCI Factors LtdVs- G	angotri Electrocasting Ltd.	
Under Section		433,434,439		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

ORDER

No body responds.

This winding up petition is transferred from the Hon'ble Patna High Court to this Tribunal. Issue notice to the petitioner fixing for hearing on 06/03/2018.

(Jinan K.R.) Member (J)